

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 202  
CP(IB)/66(AHM)2022

**Order under Section 7 IBC**

**IN THE MATTER OF:**

G.L.E India Solar Pvt Ltd  
V/s  
Bright Solar Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pranav Thakkar, Adv.  
For G.L.E India Solar Pvt Ltd  
For the Respondent : Ms. Pragati Tiwari, Adv. a/w. Mr. Nipun Singhvi, Adv.

**ORDER**

Pleadings are complete.

Matter stands adjourned to 27.04.2023.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**